

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 162 OF 2016 & IA No. 570 OF 2016
APL No. 46 OF 2017

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member (electricity)

In the matter of:

APL No. 162 OF 2016 & IA No. 570 OF 2016

Amravati Power Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Amit Kapur for A1
Vishrov Mukerjee for A1
Yashaswi Kant for A1
Pratyush Singh for A1
Catherine Ranji Ayallore for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

APL No. 46 OF 2017

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Versus
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Counsel for the Appellant(s) : Amit Kapur for A1
Vishrov Mukerjee for A1
Yashaswi Kant for A1
Catherine Ranji Ayallore for A1
Pratyush Singh for A1
Ameya Vikram Mishra for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

ORDER

List these matters for further hearing on 05.11.2019.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK